

ORISSA HIGH COURT, CUTTACK

Notice No. XXXIV-03/2016-19 (PF-I)- 12957 Dated. 25.10.2019

NOTICE

It is hereby notified that the bids submitted by *M/s Bard Roy Infotech Private Limited, M/s In2it Technologies, M/s Manor Computer & Communication Pvt. Ltd and M/s Portal Infotech* with regard to Hon'ble Court's e-Tender vide e-procurement Notice No. XXXIV-03/2016-19 (PF-I)-10728 / Dated. 10.09.2019 for Comprehensive Annual Maintenance Contract (CAMC) Of Computers, Servers and Associated Peripherals installed in District & Subordinate Courts Complexes of the State are found to be qualified in the technical evaluation round of the tender.

The financial bids of such bidders will be opened on 30.10.2019 at 04:00 P.M.

The qualified bidders are requested to remain present personally or through their authorised representatives on 30.10.2019 at 04:00 P.M in the Chamber of the Registrar (Judicial), Orissa High Court, Cuttack for opening of their financial bids. It is further intimated that there shall be price negotiation with the successful (L1) bidder.

By order

Registrar (Judicial)